

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE, CHENNAI**

APPEAL NO.34 OF 2024 (SZ)

BETWEEN

M/s. Ananda Motors Bengaluru.

...Appellant

AND

Karnataka State Pollution Control Board

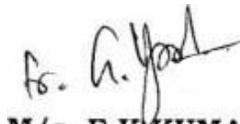
Through its Chairman, Bengaluru and Ors.

...Respondents

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Dated at Chennai on this 01st day of May, 2024



M/s. E.K.KUMARESAN

COUNSEL FOR APPELLANT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE, CHENNAI**

APPEAL NO.34 OF 2024 (SZ)

BETWEEN

M/s. Ananda Motors Bengaluru.

...Appellant

AND

Karnataka State Pollution Control Board
Through its Chairman, Bengaluru and Ors.

...Respondents

MEMO FILED ON BEHALF OF THE APPELLANT

The Appellant humbly submits as follows:

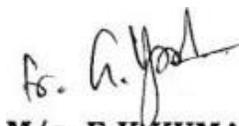
1. That the present Appeal came up for hearing on 11/03/2024 before the Hon'ble Tribunal. The Hon'ble Tribunal had directed as follows:-

...“There will be an order of interim stay on condition that the appellant herein shall deposit a sum of Rs.20,00,000/- (Rupees Twenty Lakhs only) in favour of the Karnataka SPCB (as mentioned in the impugned order) within a period of 6 (Six) weeks, failing which, the stay granted will be automatically vacated without further reference to this Tribunal”.

3. That in compliance of the above direction of this Hon'ble Tribunal, the said sum paid by the Appellant on 24/04/2024 in favour of the Karnataka SPCB, vide Ref No.CBINH24115693054.

Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to record the memo and pass further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 01st day of May, 2024



M/s. E.K.KUMARESAN

COUNSEL FOR APPELLANT

Item No.02:-

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Appeal No.34 of 2024 (SZ)

IN THE MATTER OF:

M/s. Ananda Motors
Bengaluru.

...Appellant (s)

Karnataka State Pollution Control Board
Through its Chairman,
Bengaluru and Ors.

With



... Respondent(s)

Date of hearing: 11.03.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Appellant(s): Mr. G. Vignesh.

For Respondent(s): Mr. Mukesh Kumar for R1 to R3.

ORDER

1. The above appeal is directed against the impugned order passed by the Karnataka State Pollution Control Board vide Order No.PCB/BO-SO/EC/2024/1348 dated 05.01.2024 levying environmental compensation of Rs.50,15,625/- (Rupees Fifty Lakhs Fifteen Thousand Six Hundred and Twenty Five only).
2. Let notice be issued to the respondents through the Tribunal as well as privately.
3. The learned counsel Mr. Mukesh Kumar accepts notice on behalf of the Karnataka State Pollution Control Board (Respondents No.1 to 3).
4. Heard the learned counsels.
5. **There will be an order of interim stay on condition that the appellant herein shall deposit a sum of Rs.20,00,000/- (Rupees Twenty Lakhs only) in favour of the Karnataka SPCB (as mentioned in the impugned order) within a period of 6 (Six) weeks, failing which, the stay granted will be automatically vacated without further reference to this Tribunal.**

6. Post the matter on **02.05.2024**. In the meanwhile, let the reply be filed by the Karnataka SPCB in this regard.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

Appeal No.34/2024 (SZ)
11th March, 2024. Mn.

Copy to:

Respondent No.3/
Environmental Officer,
Regional Office: Sarjapura,
Karnataka SPCB.





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 Last Failed Login: Apr 30, 2024 3:17:59 PM
 CKYC NO: Not Available

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Transaction History

Account Number: CD-3162754101 IFSC Code: CBIN0282816

Post Date	Value Date	Cheque Number	Account Description	Debit	Credit
24/04/2024	24/04/2024	-	TO TRANSFER/NEFT KSPCB CBINH24115693054	2000000.00	-
24/04/2024	24/04/2024	-	BANK COMMISSION	25.00	-
24/04/2024	24/04/2024	-	GST	4.50	-

- Quick Access**
- Account Balance
 - Quick Pay
 - View Account Statement
 - Fund Transfer
 - Manage Beneficiary

Ananda Motors

To,

Date: 25/04/2024

Karnataka State Pollution Control Board,
 "Nisaraga Bhavan", 3rd Floor, Thimmaiah Road,
 7th 'D' Main Road, Shivanagar, Bangalore - 560010,

Sir,

Sub: Environment Compensation: Notice No PCB/BO-SO/EC/2024/1348 (Appeal No.34 of 2024 (SZ))

With reference above subject and as per National Green Tribunal, New Delhi, Guidelines we suppose to pay 20,00,000 / - (Rupees Twenty Lakhs only) in favor of the Karnataka SPCB (as mentioned in the impugned order) within a period of 6 (Six) weeks, So we transferred 20,00,000 / - through online the account details mentioned below.

Beneficiary Name: Member Secretary, KSPCB, M G Road, Bangalore

Account: 520141001695150,

Bank Name: Union bank of India,

IFSCODE: UBIN0903418

Post Date	Account Description	Debit
24/04/2024	TO TRANSFER/NEFT KSPCB CBINH24115693054	2,00,0000

Please acknowledge the same.

Thank You

From
ANANDA MOTORS
 MBT Compound, 7th Mile, Hosur Road,
 Bommanahalli, Near Silk Board, Bangalore
 Karnataka-560068
 Mob: 97380 74162 / 97380 66600

